



IN THE HIGH COURT OF KERALA AT ERNAKULAM

NOTICE

KAT 65

11.11.2019

CASE TRANSFERRED TO KERALA ADMINISTRATIVE TRIBUNAL,
THIRUVANANTHAPURAM

WP(C) No.17324/2010 SRI.POOVAPPALLY M.RAMACHANDRAN NAIR
SRI.R.V.ABHISHEK /
GOVERNMENT PLEADER -R1

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